



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-99/2019/4239/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Rajesh Bodo,
Counsellor cum Principal Judge I/C,
Family Court, Dhubri.

Dated Guwahati the 9th August, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.FCXII-1/2019/340/E dated 08.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the evening of 09.08.2019 till the morning of 13.08.2019, has been ~~granted/rejected~~ granted. Further, the Chief Judicial Magistrate, Dhubri and in his absence the in charge Chief Judicial Magistrate, Dhubri will remain in charge of the Family Court, Dhubri.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

4241

Memo NO.HC.VII-99/2019/4240-1A, dated 9.8.19

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Systems Analyst, Gauhati High Court.

[Signature]
09/8/19

JT. REGISTRAR (VIGILANCE)